

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-501
IB-898/ND/2020

IN THE MATTER OF:

Z-Com India Pvt Ltd

.....Applicant

Vs.

Frontline (NCR) Business Solutions Pvt Ltd.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 23.04.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Partho Bhattacharya and Saikat Mukherjee Advocates

For the Respondent :

ORDER

Ld. Counsels for the Operational Creditor and Corporate Debtor are present and submitted that in terms of order dated 18.12.2023, they have filed their written submissions and written submissions of both the parties are now available on the e-portal. Order in this **matter is reserved.**

Sd/-

(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-

(MAHENDRA KHANDELWAL)
MEMBER (J)